

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3773
(To be answered on the 18th March 2021)**

DRONE USE PERMISSION

**3773. DR. BEESETTI VENKATA SATYAVATHI
SHRI M.V.V. SATYANARAYANA
SHRI CHANDRA SEKHAR BELLANA
SHRIMATI CHINTA ANURADHA
SHRI P.V. MIDHUN REDDY
SHRI ADALA PRABHAKARA REDDY
SHRI N. REDDEPPA
DR. SANJEEV KUMAR SINGARI
SHRIMATI GODDETI MADHAVI**

Will the Minister of CIVIL AVIATION

तागर विमानतल मंत्री

be pleased to state:-

- (a) whether the Government has granted conditional exemption for Remotely Piloted Aircraft Sytem (RPAS) drones, usage to the Ministry of Agriculture & Farmers Welfare (MoAFW);**
(b) if so, the details thereof;
(c) whether the Government has allowed drone deployment by the Agriculture Ministry for remote sensing data collection in Pradhan Mantri Fasal Bima Yojana (PMFBY) only; and
(d) if so, the details thereof?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानतल मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

(a) & (b) Yes, Sir. The Government has granted conditional exemption to the Ministry of Agriculture & Farmer's Welfare (MoAFW) from the Rule 15 A of the Aircraft Rules, 1937 and the provisions contained under Section 3, Series X, Part- I of Civil Aviation Requirements (CAR) to use Remotely Piloted Aircraft Systems (RPAS) for locust control vide order No. AV-22011/2/2020-SDnIT-MoCA dated 21 May 2020.

(c) & (d) Yes, Sir. The Government has granted conditional exemption to the MoAFW from the Rule 15 A of the Aircraft Rules, 1937 and the provisions contained under Section 3, Series X, Part- I of Civil Aviation Requirements (CAR) to use RPAS for collection of remote sensing data in agricultural areas of 100 districts for Gram Panchayat level yield estimation under Pradhan Mantri Fasal Bima Yojna (PMFBY) vide order No. AV-29017/46/2020-SDIT-MOCA dated 18 Feb 2021.
